

**In the court of Addl.Chief Judicial Magistrate,
Bangalore Rural District, Bangalore
Case List dated 14.07.2020**

1st Session	2nd Session
Arguments/Hearing	Arguments/Hearing
1. CC. 2909/2013	1. Cr. 111/2019
2. CC. 2987/2016	2. Cr. 302/2019
3. CC. 2540/2017	3. Cr. 135/2020
4. CC. 1996/2019	4. PCR. Laxmi Steel
5. CC. 2609/2019	5. PCR. Laxmi Steel
6. CC. 7087/2013	6. CC.3821/2013
7. CC. 7013/2016	Objection
8. CC. 3834/2020	1. CC.9699/2019
9. PCR. 307/2019	2. Cr. 61/2020
10. CC.3104/2020	Hearing before charge
	1. CC. 11183/2019
	2. CC. 6576/2019

**Sd/-
Addl.Chief Judicial Magistrate,
Bangalore Rural District, Bangalore**

Note:All the advocate are requested to strictly follow SOP dated 28.02.2020 issued by Hon'ble High Court of Karnatak